

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LYNX TOOLS & COMPONENTS PRIVATE LIMITED

1.	Name of Corporate Person	Lynx Tools & Components Private Limited
2.	Date of Incorporation of Corporate Person	20/02/2009
3.	Authority Under Which Corporate Person Is Incorporated	Registrar of Companies, Delhi-1
4.	Corporate Identity Number of Corporate Person	U29300DL2009PTC187825
5.	Address of the Registered office of Corporate Person	Prop. No. 558-A, First Floor, Silver Oak Marg, Vill-Ghitorni, Near Bakshi Farm, New Delhi-110030
6.	Liquidation Commencement Date Of Corporate Person	01/07/2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Deepak Gupta Office address: Unit No. 212, Tower- C, Bhutani Cyber Park, Plot No. C-28-29, Sector- 62, Noida- 201301 E-mail id: deepak@drassociates.org Contact No.- 98114 23461 Registration number: IBBI/IPA-001/IP-P02561/2021-22/13875
8.	Last Date for Submission of Claims	31/07/2026

Notice is hereby given that the **Lynx Tools & Components Private Limited** has commenced voluntary liquidation on 01st July, 2026.

The stakeholders of **Lynx Tools & Components Private Limited** are hereby called upon to submit a proof of their claims on or before 31st July 2026 to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02nd July, 2026

Place: Noida

Deepak Gupta
Liquidator of Lynx Tools & Components Private Limited
Regn. No.: IBBI/IPA-001/IP-P02561/2021-22/13875

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Mahindra FINANCE MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD. Registered Office at: Gateway Building, Apollo Bunder, Mumbai- 400 001.

SHEVGAON MUNICIPAL COUNCIL SHEVGAON DIST. AHILYANAGAR Notice for Tender (2nd Call) Shevgaon Municipal Council Shevgaon, Dist. Ahilyanagar Government of Maharashtra, invites E-Tender for Civil Under Various Schemes

DEBTS RECOVERY TRIBUNAL DEHRADUN Government of India, Ministry of Finance, (Department of Financial Services) PUNJAB NATIONAL BANK V/S M/S CHAUDHARY MOTORS & ORS.

HINDUSTHAN INSULATORS & INDUSTRIES LIMITED Registered Office: Kanchenjunga, Seventh Floor, 16, Barakhamba Road, New Delhi, 110001, India.

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR VEDANSH INFRASTRUCTURE PRIVATE LIMITED OPERATING IN INFRASTRUCTURE DEVELOPMENT AT DELHI NCR

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, AT CHANDIGARH COMPANY APPLICATION CA (CAA) No. 10/CHD/HR/2026

Sweta Estates Private Limited, a company incorporated under the Companies Act, 1956, having its registered office at The Median, Central Park Resorts, Sohna Road, Sector-48, Gurgaon, Haryana, India, 122018.

HINDUJA HOUSING FINANCE LIMITED Corporate Office: 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015, and Branch Office: Office No. 311 & 312, TIL North-ex Tower, A-9 Building, NPS Pitampura-110034.

FORM NO. 14 [See Regulation 32(2)] DEBTS RECOVERY TRIBUNAL DEHRADUN Paras Tower, 2nd Floor, Majra, Niranjanpur, Saharanpur Road, Dehradun R.C. No. 34 of 2026

RELEVANT PARTICULARS 1. Name of the corporate debtor along with PAN/CIN/LLP No. 2. Address of the registered office

NDR AUTO COMPONENTS LIMITED Registered Office: Level-5, Regus Caddie Commercial Tower, Hospitality District Aerocity, IGI Airport, New Delhi 110037

ADVERTISEMENT OF NOTICE OF THE MEETINGS OF THE SECURED CREDITORS AND UNSECURED CREDITORS OF SWETA ESTATES PRIVATE LIMITED AND THE SECURED CREDITORS AND UNSECURED CREDITORS OF ST. PATRICKS REALTY PRIVATE LIMITED

ITCONS E-SOLUTIONS LIMITED Registered Office: Regus Elegance 2F, Elegance Jaisola District Centre, Old Mathura Road, South Delhi, New Delhi-110025

HERO HOUSING FINANCE LIMITED Registered Office: 09, Community Centre, Basant Lok, Vasant Vihar, New Delhi-110057

NOTICE OF 7th ANNUAL GENERAL MEETING (AGM) TO BE HELD THROUGH VIDEO CONFERENCE (VC) OTHER AUDIO VISUAL MEANS (OAVM), E-VOTING INFORMATION AND CUT-OFF DATE/ RECORD DATE

NOTICE OF THE MEETINGS OF THE SECURED CREDITORS AND UNSECURED CREDITORS OF SWETA ESTATES PRIVATE LIMITED AND THE SECURED CREDITORS AND UNSECURED CREDITORS OF ST. PATRICKS REALTY PRIVATE LIMITED

NOTICE OF POSTAL BALLOT AND REMOTE E-VOTING Pursuant to the MCA Circulars, the Postal Ballot Notice along with explanatory statement and remote e-voting instructions, has been sent out by email on Thursday, July 2, 2026 to the Members whose name appeared in the Register of Members of the Company or in the Register of Beneficial Owners maintained by National Securities Depository Limited (NSDL) and Central Depository Services (India) Limited (CDSL)

